

O.A. No. 390/2011
A.W.

O.A. No. 253/2010
A.W.

O.A. No. 287/2011

(16)

29.07.13

Reside Mr. D.C. Lohia, MCA)

Reside Mr. K.B. Yuresh, MCA)

Mr. Praeen Kumar, learned counsel for the applicant is present.

In OA 390/2011 & OA No 253/10, the learned counsel for the respondents is on adjournment. With respect to OA No 287/2011, the learned counsel for the applicant submits that he wants to withdraw this OA. Permission granted and the OA is dismissed as withdrawn. In the rest of the OAs, pleadings are said to be complete. But since the respondents counsel is on adjournment, list on 26/8/13 for final hearing.



OK order
copy of order
dated 29.7.13
b/k
30.7.2013
in original
OA No 390/11

MCA)

MCA)

Section Officer
Central Administrative Tribunal
Lucknow Bench
Lucknow

30.7.2013